

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 128450/2018, in Petition(s) for Special Leave to Appeal
(Crl.) No(s). 11058/2018

(Arising out of impugned final judgment and order dated 24-04-2018 in CRLA No. 2923/1982 passed by the High Court Of Judicature At Allahabad)

VEEREY & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

)

Date : 22-04-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Ravindra Singh, Sr. Adv.
Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Varnita Rastogi, Adv.
Dr. Amarendra Pratap Yadav, Adv.
Mr. Pati Raj Yadav, Adv.

For Respondent(s) Mr. Vishnu Shankar Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 29th April, 2019.

(GEETA AHUJA)
COURT MASTER (SH)

(KAILASH CHANDER)
ASSISTANT REGISTRAR